

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 3  
IA/402(AHM)2021  
in  
CP(IB)/152(AHM)2018

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Sai Products

.....Applicant

V/s

Danke Electricals Ltd

.....Respondent

**Order delivered on ..29/06/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENT**

For the Applicant : Ms. Nitu Chaturvedi, Advocate.


**ORDER**

IA 402 of 2021 is filed by the Liquidator for extension of period of liquidation on the ground that two IAs are still pending for consideration of this Bench and they are coming on second week of July 2021.

This matter stands adjourned to 14.07.2021



**(CHOCKALINGAM THIRUNAVUKKARASU)**  
**MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)**  
**MEMBER (JUDICIAL)**